<u>COURT-I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 308 OF 2017

Dated : 13th November, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson Hon'ble Mr. S.D. Dubey, Technical Member

| In the matter of: Lanco Amarkantak Power Limited Vs. Haryana Electricity Regulatory Co | | | Appellant(s) Respondent(s) |
|---|---|-----|-------------------------------|
| Counsel for the Appellant(s) : | Mr. Gopal Jain, Sr. Adv. Mr. Deepak Khurana | | |
| Counsel for the Respondent(s) : | Mr. Vishrov Mukerjee Mr. Janmali Manikala Ms. Catherine Ayallore for | R-2 | |
| | Mr. M. G. Ramachandran Ms. Anushree Bardhan Mr. Shubham Arya Mr. Poorva Saigal for R-3 | | |

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>3-12-2018.</u>

(S.D. Dubey) Technical Member (Justice Manjula Chellur) Chairperson

tpd/js